

per the provisions contained in Paragraph 144 of the Import Policy. Data regarding actual imports mine and the sources of import is available only upto 1984-85. Desired information from 1982-83 to 1984-85 is given in the enclosed statement. (See Appendix CXLIII Annexure No. 103). Further, information about the value of the licences issued during the year 1984-85 to 1985-87 is given below:

1984-85	.Rs. 93,96,015/-
1985-86	.Rs. 1,37,88,714/-
1986-87	Rs. 1,65,32,828/-

Cut in US aid to India

2731. SHRI KAPIL VERMA:
SHRI RAM CHANDRA
VIKAL:
SHRI CHANDRESH P.,
THAKUR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state.

(a) whether U.S. House Foreign Affairs Committee has considerably reduced development aid to India under the Foreign Aid Authorisation Bill approved by it; and

(b) if so, what are the reasons advanced by the US Committee for the decision and what is our Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir. This Aid Bill is yet to be considered by the full House of Representatives.

(b) The House Foreign Affairs Committee has advanced no reasons for the proposed aid cut. Government strongly regrets the Committee's decision which, as Government sees it, has resulted from a misconception of India's foreign policy.

Export of textiles to U.S.S.R.

2732. SHRI SATYA PRAKASH MALVIYA: Will the Minister of TEX-

TILES be pleased to state:

(a) whether it is a fact that a high-level team of the National Textile Corporation is to visit the USSR to discuss ways and means to augment export of textiles to that country; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) and (b) The memorandum of understanding signed as a result of the visit to USSR in June, 1987 of a high level NTC delegation led by its Chairman-cum-Managing Director provides, *inter alia*, that NTC delegation will visit Moscow at the end of September, 1987 to negotiate for signing the deal relating to new varieties.

Criminals joining hands with terrorists

2733. SHRI RAJNI RANJAN SAHU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that criminals have joined hands with terrorists in Delhi and Punjab; and

(b) if so, what are the details of the measures taken to check this menace?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES, AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) The interrogation of some of the arrested terrorists in Punjab has revealed their links with criminals. In Delhi also investigation reveals that some of the terrorists operating in the capital have criminal back-grounds.

(b) Steps taken include raiding the hideouts of terrorists, their harbourers and associates, arrest/detention of 1 persons suspected of indulging in terrorist activities, etc.